

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF SUNDHA ROAD DEVELOPERS PRIVATE LIMITED
CIN : U45201RJ2011PTC034629
Date of commencement of CIRP: 31st January,2024

LIST OF CREDITORS
Summary as on 14th February, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹) as per Annexure-4

Amount in Rs.

SI NO	Name of the Creditor	Identification No (CIN/PAN)	Details of Claim Received		Details of Claim Admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by guarantee	Whether Related Party?	% of Voting Share in COC						
1	Khushi Infratech Private Limited		14-02-2024	24,53,81,278.00	24,53,81,278	Financial Debt	-	-	No	100	No	-	-	-	-	